

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4474
ANSWERED ON:20.08.2010
SEPARATE ACCOUNTS FOR TRIBAL SUB PLAN ASSISTANCE
Meghwal Shri Arjun Ram

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether State Governments have not opened separate accounts despite the fact that there is a separate head for Tribal Sub-Plan;
- (b) if so, the reasons therefor;
- (c) whether the Government has received any suggestions from the Planning Commission in this regard; and
- (d) if so, the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (Dr. TUSHAR A. CHAUDHARY)

(a) to (d): As per information received from Planning Commission, out of 22 TSP States, 3 States, that is, Jammu & Kashmir, Jharkhand and West Bengal have not opened separate Budget Head for Tribal Sub-Plan. The Planning Commission has issued detailed guidelines for formulation and implementation of TSP by the State Governments. The Ministry of Tribal Affairs and Planning Commission pursue with the States Governments in this regard.